

५०-५० मैगावाट के दू यूनिट तथा १२०-१२० मैगावाट के दू यूनिट हैं। १९६४ में रूस से प्राप्त होने वाले टरबाइनों की कुल लागत नहीं दी जा सकती क्योंकि उन के पृथक् पृथक् मूल्य पता नहीं।

(ग) ये टरबाइन रूसी उद्यार तथा व्यापार समझौतों के प्रबन्धों के अन्तर्गत प्राप्त हो रहे हैं। रूसी उद्यार का ढाई प्रतिशत वार्षिक सूद है, और इसे १२ वर्षों में हथियों की बराबर सालाना किस्तों में वापिस करना है। ये किस्तें प्रत्येक परियोजना के लिए सामान के प्राप्त होने के एक वर्ष के बाद शुरू होंगी।

(घ) ६४० मैगावाट।

Committee for Higher Medical Education and Training in India

1160. **Shri Rameshwar Tantia:** Will the Minister of Health be pleased to state:

(a) whether there is a proposal to constitute National Committee for "Higher Medical Education and Training in India"; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The National Committee for Higher Medical Education and Training in India which is now being re-designated as the "National Committee for Higher Education and Training in Medical Sciences and Allied Professions in India", has already been constituted. The Union Minister for Health is the Chairman of this Committee which among others, includes representatives of the Indian Medical Council, Indian Council of Medical Research, Indian Academy of Medical Sciences, Indian Medical Association, University Grants Commission, Inter University Board, Delhi University, Vice Chancellors of some Universities and All India Institute of Medical Sciences, New Delhi. The aims and objects of this Committee are to formulate principles and policies concerning development and expansion of Post graduate Education and

Training facilities in Medical Sciences and Allied Professions of high standards. The Committee will generally make recommendations on the above subjects and suggest suitable measures to be adopted by Government including suggestions for future plans.

Exemption from Estate Duty

1161. **Shri Karni Singhji:** Will the Minister of Finance be pleased to state the number of the Armed Forces personnel who have become eligible for exemption from payment of Estate Duty due to Chinese aggression, as a result of an exemption provided to them in the Estate Duty Amendment Act of 1958?

The Minister of Finance (Shri T. T. Krishnamachari): Two.

Irrigation of Sidhmukh Area in Rajasthan

1162. { **Shri Karni Singhji:**
Shri V. B. Deo:

Will the Minister of Irrigation and Power be pleased to state whether the Rajasthan share in the Bhakra for irrigating the Sidhmukh area (Churu District, Rajasthan) has been utilised by Punjab?

The Minister of Irrigation and Power (Dr. K. L. Rao): Some lands in Rajasthan (called the Sidhmukh area), which were irrigated by the Bhakra Canals, got cut off from the Bhakra system as a result of the construction of Rajasthan Feeder. The question of finding an alternative source of irrigation for these areas was discussed with the Ministers for Irrigation and Power of Rajasthan and Punjab in September, 1963 and an agreed decision was reached. Concurrence of the two State Governments to a formal agreement incorporating these decisions is awaited.

Indian Investment Centre

1163. **Shri Kolla Venkaiah:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Indian Investment Centre has organised a survey of the Indian Machine Tool